

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/3329 /A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Aizawl Bench.

Dated Guwahati, ^{red}23 May, 2025.

Sub:- **Casual leave.**

Ref:- No.P.20012/1/2025-HC(AB)/28 Dated 20.05.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Liansangzuala, District & Sessions Judge, Champhai Judicial District, Champhai, has been granted **casual leave, along with station leave permission for 3 (three) days w.e.f. 19.05.2025 to 21.05.2025**. A senior Judicial Officer available at the station will remain in-charge of his Court and Office in his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-125/2008(Pt.)/ 3330-3331 /A, dated, 23-05-2025

Copy to:

1. Shri Liansangzuala, District & Sessions Judge, Champhai Judicial District, Champhai.
2. The Project Manager, Gauhati High Court.

23.05.25
JT. REGISTRAR (VIGILANCE)

[Signature]